National Company Law Tribunal Allahabad Bench

CP No. 2/ND12008

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 22.02.2018**

NAME OF THE COMPANY: Sudayshan Dooys RV+ L+d & OUS

SECTION OF THE COMPANIES ACT/ 1 & B CODE: 397/398 of the companies act of

SI. NO. Name Designation

Representation

Ankit Kr. Sigh PCS Petitionens Obwkut

2.

CP No. 2/ND/2008

Shri Ankit Kumar Singh, PCS for the petitioner. None for the Respondents.

Respondents are granted liberty to file their counter affidavit/ reply to the main Company Petition as a final opportunity.

The matter to be listed on 20th March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)